

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

C.P. (IB)/1191(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **27.06.2024**

NAME OF THE PARTIES : **Ms City Scaffoldings**

Vs

Kumar Urban Development Private Limited

For OC : Adv. Vidit Divya Kumat

For CD : Adv. Rohit M. Gupta a/w Adv. Shadab S Jan a/w Adv. Mufaddal Paperwala i/b Adv. Crawford Bayley & Co.

Section 9 of IBC

ORDER

Heard both the Counsel for OC and CD. Counsel for OC requests for 2 weeks' time for filing Written Submission. He also submits that the Applicant has not suggested any IRP. In the event of CP getting admitted, an IRP will be appointed from the panel. **List on 18.07.2024 for Written Submissions.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV